Annexure-2												
Monotona Tyres Limited In Liquidation			Date of commencement of Liquidation: 23/06/2023 (A copy of order was received on 26/06/2023)							List of Stakeholders as on: 31/12/2021		
		List of unsecured financial stakeholders (other than financial creditors belonging to any class of creditors								<u>itors</u>)		(Amount in Rs)
	Name of creditor Details of claim received			Details of claim admitted							Amount of claim	(Amount in Ks)
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim rejected	under verification on	Remarks, if any
1	Capital First (Now IDFO Bank Ltd.)	During Liquidation post last date	68,69,51,113	68,69,51,113	Financial Creditor Unsecured		75.28%					During liquidation the revised claim was not filed as on last date of submission of claim. However vide mail dated 29.05.2024 revised claim which was prov. accepted by the liquidator & same was reproted to NCLT in form of progress report & detailed application will be provided to NCLT
2	Globe Fincap	During Liquidation	22,55,60,120	22,55,60,120	Financial Creditor Unsecured		24.72%					A revised claim was recived during liquidation and the same has been admitted based upon supporting documents
3	Subhlaxmi Compusis Pv Ltd.	t. During CIRP	92,69,84,038		Financial Creditor Unsecured		0.0%				92,69,84,038	The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
4	Moneywise Financial Services Pvt. Ltd. (Assigned to Ruia Marketing Ltd.)	During CIRP	1,67,66,992	-	Financial Creditor Unsecured	personal guarantee and corporate guarantee	0.0%				1,67,66,992	The said claim has been collated based upon the adjudication made by the Resolution Professional during CIRP and the same has been collated by the liquidator in view of Regulations 12 of IBBI (Liquidation Process) Regulations 2016.
5	Devamata Commercials Pvt. Ltd.	During CIRP	76,89,44,688	-	Financial Creditor Unsecured		0.0%	76,89,44,688.00				The matter was pending before NCLT, Hence the said amount has been treated as Contingent. However the said IA was disposed of vide final order dated 30.09.2024 and post that mail was sent to the claimant to file the revised claim but as on date no claim has been filed by the claimant. 2016.

2,62,52,06,951

91,25,11,233

TOTAL